



हरियाणा विधान सभा

बजट सत्र 2025

तारांकित प्रश्न
19 मार्च, 2025

कुल प्रश्न 20

To Shift the Hospital

***101 श्री लक्ष्मण सिंह यादव (रेवाड़ी):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that the building of Civil Hospital and Trauma Centre Rewari is currently situated in low lying area; if so, whether there is any proposal under consideration of the Government to shift the abovesaid hospital on the land available in village Ramgarh; and

b) whether there is any proposal under consideration of the Government to upgrade the Primary Health Centre of Dharuhera as Sub-division hospital keeping in view of its population; if so, the details thereof togetherwith the action is being taken by the Government in this regard?

To Take Action Against the Illegal Possession

***102 श्री मूल चंद शर्मा (बल्लभगढ़):**

Will the Urban Local Bodies Minister be pleased to state: -

a) the present status of the illegal possession on the Government land falling under the Kundan Colony, Uncha Village Johar, Holy Chowk and back side of Panchayat Bhawan of the Ballabgarh Assembly Constituency;

b) the reasons for which the abovesaid illegally possessed land has not been taken back by the Government even after the decision of the Hon'ble Supreme Court; and

c) the action taken by the Government to take back the said illegally possessed land togetherwith the time by which its possession is likely to be taken by the Government?

To Supply Irrigation Water for 14 days

***103 श्री देवेन्द्र चतर भुज अत्री (उचाना कलां):**

Will the Irrigation and Water Resources Minister be pleased to state whether there is any proposal under consideration of the Government to supply the irrigation water in Barsola Minor for at least 14 days per month in Uchana Assembly Constituency?

To Open Civil Hospital

***104 Sh. Umed Singh (Badhra):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that there is no Civil Hospital in Badhra Assembly Constituency and people have to go to Civil Hospitals of Charkhi Dadri and Bhiwani for treatment; if so, whether there is any proposal under consideration of the Government to open a Civil Hospital in Badhra Assembly Constituency togetherwith the details thereof; and

b) whether there is any proposal under consideration of the Government to provide Dental X-ray Machine, Orthopaedic specialist doctor and Pharmacist staff in PHCs of Badhra Assembly Constituency; if so, the time by which the abovesaid proposal is likely to be materialized?

To Open a Women College

***105 Sh. Randhir Panihar (Nalwa):**

Will the Higher Education Minister be pleased to state:-

- a) whether an announcement was made by the Government to open a women college in village Chaudhariwas of Hisar District;
- b) if so, the action taken by the Government on the abovesaid announcement togetherwith the time by which the construction work of above said college is likely to be started; and
- c) if not, the reasons thereof?

To Reconstruct the Sports Stadium

***106 Sh. Satpal Jamba (Pundri):**

Will the Minister of State for Sports be pleased to state:-

- a) whether it is fact that the Rajiv Gandhi Sports Stadium/Complex which was built on 6 acres of land in village Fatehpur of Pundri Assembly Constituency is in bad condition and there is no facility related to any sports also; and
- b) if so, the time by which the above said stadium is likely to be reconstructed with the latest facilities?

To Complete the Construction Work of Bridge

***107 श्री देवेन्द्र हंस (गुहला):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that the construction work of the bridge on Ghaggar river between village Maingra and Bhagal has been stopped; and
- b) if so, the time by which the construction work of the abovesaid bridge is likely to be re-started/ completed?

To Construct a By-Pass

***108 Sh. Jassi Petwar (Narnaund):**

Will the Public Works(B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a by-pass (peripheral road) in Narnaund; and

b) if so, the time by which the construction work of abovesaid by-pass is likely to be started?

To Emanate Canal from Ghaggar

***109 Sh. Shishpal Keharwala (Kalanwali):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to emanate any rivulet (canal) from Ghaggar river for the purpose to irrigate the agricultural land of the farmers of village Ranga in district Sirsa; and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

To Solve the Problem of Water Accumulation

***110 Sh. Kuldeep Vats (Badli):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether it is a fact that the pipeline had been laid down upto Jahadpur canal for drainage of water accumulated in village Subana and surrounding area of Badli Assembly Constituency, but the said problem has not been solved so far;

b) whether it is also a fact that the drain No-8 is running near village Subana; if so, whether there is any proposal under consideration of the Government to connect the drainage pipeline of the village Subana to drain No-8 to solve the abovesaid problem; and

c) if not, the steps taken or likely to be taken by the Government to solve the above said problem?

Total Outstanding Amount of Agriculture Loan

***111 Sh. Aditya Devilal (Dabwali):**

Will the Chief Minister be pleased to state: -

a) whether any agriculture loan is lying outstanding against the farmers of the State at present; and

b) if so, the extent of total outstanding amount of agriculture loan as mentioned at (a) above togetherwith the number of farmers alongwith the district-wise details thereof?

To Fill-up the Vacant Posts of Surgeon and Physician

***112 Sh. Sunil Satpal Sangwan (Dadri):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that the posts of Surgeon and Physician are lying vacant from a long time in Civil Hospital of Charkhi Dadri; and

b) if so, the time by which the abovesaid posts are likely to be filled-up?

To Replace the Electricity Wires

***113 Sh. Parmod Kumar Vij (Panipat City):**

Will the Energy Minister be pleased to state: -

a) whether it is a fact that the electricity wires are obsolete, hanging and entangled like web in the old area of Panipat City;

b) whether there is any proposal under consideration of the Government to replace the abovesaid electricity wires; if so, the details thereof togetherwith the time by which the replacement of such wires is likely to be started;

c) whether there is any proposal under consideration of the Government to set-up new sub-stations keeping in view of the increasing population and expansion of Panipat City; if so, the number of sub-stations likely to be set-up togetherwith the time by which the work on the abovesaid proposal is likely to be started; and

d) if not, the steps taken by the Government to meet the increasing demand of power in future togetherwith the details thereof?

To Implement the Special Component Plan for SCs

***114 Sh. Chander Mohan (Panchkula):**

Will the Social Justice, Empowerment, Welfare of Scheduled Castes, Backward Classes and Antyodaya (SEWA) Minister be pleased to state: -

a) whether any separate law for special component plan for Scheduled Castes has been formulated by the Government; if so, the time by which it is likely to be implemented;

b) whether it is a fact that the fund of special component plan is given to Scheduled Castes; and

c) whether the abovesaid unutilized remaining fund at the end of financial year is credited to another head of account or it is lapsed togetherwith the details thereof?

To Construct the building of Sainik Sadan

***115 Sh. Om Prakash Yadav (Narnaul):**

Will the Sainik and Ardh-Sainik Welfare Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct the building of Sainik Sadan in Narnaul City; and

b) if so, the time by which its construction work is likely to be started togetherwith the details thereof?

To Regularize the Unauthorized Colonies

***116 Sh. Anil Yadav (Kosli):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that there is only one colony i.e. HDFC colony developed on 75.8 acres of land in front of the tehsil in village Kosli has been regularized by the Government;

b) whether it is also a fact that the Shiv Colony, Astha Colony, Sainik Colony, New Basti situated on Nahar and Natheda road, Vishwakarma Colony and

Adarsh Colony situated on Salhawas road in Kosli under Gram Panchayat Bhakli-2 are still unauthorized; and

b) if so, whether there is any proposal under consideration of the Government to regularize the abovesaid unauthorized colonies keeping in view of construction of hundreds of houses therein, so that the basic facilities could be provided in such colonies?

To Control the Mushrooming of Unauthorized Colonies

***117 Sh. Manmohan Bhadana (Samalkha):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the steps are being taken by the Government to control the mushrooming of unauthorized colonies in different cities of State; and

b) steps likely to be taken by the Government to completely stop the mushrooming of such colonies as people living in these colonies are deprived of their basic necessities/facilities and ownership rights?

To Develop the Land of Old Grain Market

***118 Sh. Ashok Kumar Arora (Thanesar):**

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to develop the land of the Old Tehsil opposite old Grain Market, which is lying vacant from a long time; if so, the time by which it is likely to be developed?

The Details and Repair of HSAMB Roads

***119 Sh. Induraj Singh Narwal (Baroda):**

Will the Agriculture and Farmers Welfare Minister be pleased to state: -

a) the number of roads in Baroda Assembly Constituency for which the maintenance and construction work is under the preview of Haryana State Agricultural Marketing Borad;

b) the details of the roads for which the amount has been released by the

HSAMB for maintenance and construction during the last 3 years togetherwith the road wise extent of amount sanctioned;

c) the name of companies to whom the said works have been allotted togetherwith the number of works which have been completed alongwith the details of the works lying pending;

d) the number of HSAMB roads in Baroda Assembly Constituency which have been damaged; and

e) the steps are being taken by the Government to repair the said roads togetherwith the time by which the said roads are likely to be repaired alongwith the details thereof?

To Complete the Canal Based Water Supply Project

***120 Sh. Vikas Saharan (Kalayat):**

Will the Public Health Engineering Minister be pleased to state: -

a) the present status of the canal based water supply project covering villages Simla, Dhundhwa, Lamba Kheri, Kharak Pandwa, Ramgarh, Kolekhan and Mator of Kalayat Assembly Constituency togetherwith the percentage of work which has been completed; and

b) the time by which the abovesaid project is likely to be completed?
